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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM:

Present:


T.C.P No. 461/(MAH)/2017
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Sudalloys Pvt. Ltd.
V/s.
Saptasatji Metatech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
(4)	Hiraj Chah	adv for Petitioner i/b Law Chamber of Siddhant Mulla	

ASHISH T.
SURYAVANSHI
i/b MR. PRAVIN
SHEWALE
FOR RESPONDENT

FOR ADVOCATE
FOR RESPONDENT


20/11/2017

ORDER

TCP No. 461/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel as well as Corporate Debtor are present.

Since it is a transferred Petition, Corporate Debtor's side is not expected to
take adjournment, however, list this matter for hearing on **06.12.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)